

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
for the attention of the stakeholders of
SAMRAT TYRES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SAMRAT TYRES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01.07.1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Punjab
4.	CORPORATE IDENTITY NUMBER	U25111PB1985PTC006335
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	G-3, TEXTILE COLONY, INDUSTRIAL AREA, LUDHIANA – 141003
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 02, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration No.: IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj, Ludhiana – 141003, Punjab Mail id: samrattyres.liq@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 03, 2024

Notice is hereby given that the SAMRAT TYRES PRIVATE LIMITED has commenced voluntary liquidation on February 02, 2024. The stakeholders of Samrat Tyres Private Limited are hereby called upon to submit a proof of their claims, on or before March 03, 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Bhambri

Voluntary Liquidator, Samrat Tyres Private Limited

IBBI Registration Number: IBBI/IPA-002/IP-N00152/2017-18/10399

AFA Certificate No. AA2-10399-02-191024-202929 valid till 19.10.2024

Date: 06.02.2024

Place: Ludhiana